

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 3083
TO BE ANSWERED ON MARCH 12, 2020**

REPORT ON PMAY

NO. 3083. SHRI PARTHIBAN S.R. :
SHRI VASANTHAKUMAR H. :
DR. A. CHALLAKUMAR :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state :

- (a) whether the Government unveil the report of the number of houses constructed under Pradhan Mantri Aawas Yojana (PMAY) across the country and, if so the details thereof, State/UT-wise, during the last three years;**
- (b) the number of EWS awaiting allotment/allotted houses under PMAY particularly for fisherman/non fisherman community till date;**
- (c) the steps taken by the Government to ensure provision of houses to all the EWS at the earliest across the country; and**
- (d) the details of funds allocation and expenditure incurred in this regard during the last three years?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) In pursuance of the Government's vision of "Housing for All" by 2022, Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 to provide Central Assistance to States/Union Territories(UTs) for providing all weather pucca houses to all eligible urban households, especially Economically Weaker Section (EWS) families/beneficiaries. States/UTs have undertaken demand survey under the scheme for assessing actual demand of housing and validated demand so far is around 112 lakhs.**

Based on the project proposals received so far from the States/UTs, total 103,61,738 houses have been sanctioned under the Scheme; out of this 61,57,734 are at various stages of construction and 32,15,926 have been completed/delivered.

State/UT wise details of total houses constructed along with houses constructed during each of the last three years under the PMAY(U) are at Annexure I.

- (b) to (d): Under the PMAY(U), States/UTs formulate project proposals and get them approved by State Level Sanctioning & Monitoring Committee (SLSMC) constituted under the scheme. After approval from the concerned SLSMC, the States/UTs submit the proposals to this Ministry for approval of Central Assistance by the Central Sanctioning & Monitoring Committee.**

States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned by March/April, 2020 so that construction of all houses may progressively be completed by 2022.

A total of 100,85,691 houses have been sanctioned for urban poor (EWS/LIG categories) with Central Assistance of Rs. 1,57,297 crore; out of which Rs. 59,903 crore have been released. Details of Central Assistance sanctioned and released for urban poor during each of the last three years under the PMAY(U) are at Annexure II.

**State/UT wise details of houses constructed alongwith
houses constructed during each of the last three years
under PMAY(U)**

Sl. No.	Name of the State/ UT	Construction Completed / delivered (Nos)*	Houses Completed during each of the last three years (Nos)*		
			F.Y. 2016-17	F.Y. 2017-18	F.Y. 2018-19
1	A&N Island (UT)	20	-	-	20
2	Andhra Pradesh	3,26,229	3,299	29,791	2,60,223
3	Arunachal Pradesh	1,829	-	16	1,308
4	Assam	17,816	66	381	13,847
5	Bihar	68,045	12,184	2,100	37,464
6	Chandigarh (UT)	5,312	4,963	57	154
7	Chhattisgarh	83,351	3,307	3,561	42,096
8	D&N Haveli (UT)	2,228	103	366	1,167
9	Daman & Diu (UT)	874	3	65	291
10	Delhi (NCR)	40,895	4,244	2,487	17,579
11	Goa	1,041	10	99	392
12	Gujarat	3,76,814	28,928	48,726	1,96,550
13	Haryana	21,266	549	2,093	10,535
14	Himachal Pradesh	3,653	43	202	1,858
15	J&K (UT)	6,994	203	179	3,286
16	Jharkhand	78,449	3,886	26,421	31,343
17	Karnataka	1,65,384	11,920	31,087	94,920
18	Kerala	72,738	301	3,809	42,691
19	Ladakh (UT)	370	-	-	280

20	Lakshadweep (UT)	-	-	-	-
21	Madhya Pradesh	3,20,079	5,316	39,119	2,19,728
22	Maharashtra	2,85,806	13,621	35,162	1,20,918
23	Manipur	3,841	24	177	2,231
24	Meghalaya	1,007	248	27	450
25	Mizoram	3,524	118	188	632
26	Nagaland	4,119	494	89	1,394
27	Odisha	67,525	2,771	2,376	46,075
28	Puducherry (UT)	3,407	79	51	1,899
29	Punjab	23,413	338	1,860	9,335
30	Rajasthan	80,511	4,256	8,204	21,641
31	Sikkim	244	1	2	61
32	Tamil Nadu	2,92,097	6,593	34,004	1,57,589
33	Telangana	99,367	2,792	3,140	58,171
34	Tripura	42,551	161	7,303	28,663
35	Uttar Pradesh	4,33,245	9,639	12,005	2,97,627
36	Uttarakhand	15,256	1,460	1,986	5,669
37	West Bengal	1,89,579	7,191	30,765	89,509
Grand Total :-		32,15,926[^]	1,29,111	3,27,898	18,17,596
* Includes incomplete houses of earlier JnNURM.					
[^] Includes 77,047 beneficiaries who have acquired houses recently through Banks and Housing Finance Companies (HFCs) under Credit Linked Subsidy Scheme (CLSS)					

Annexure-II referred in reply to LSUQ No 3083 due for 12-03-2020		
Details of Central Assistance sanctioned and released for urban poor during each of the last three years under the PMAY(U)		
Particulars	F.Y.	Achievement (Rs. in crore)
Year wise Central Assistance Sanctioned	2016-17	Rs. 14,244.80
	2017-18	Rs. 37,350.78
	2018-19	Rs.57,262.87
Year wise Central Assistance Released	2016-17	Rs. 4,597.68
	2017-18	Rs. 15,967.28
	2018-19	Rs. 22,096.83